¾
C.A.No.5638/1999

ITEM No.8 Court No. 6 SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal.No.5638/1999

VICE CHAIRMAN & M.D.,A.P.S.I.D.C.LTD&ANR Appellant (s)

VERSUS

R.VARAPRASAD AND ORS. Respondent (s)

(Summons for non-prosecution)

Date : 29/01/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant (s) Mr. Himinder Lal, Adv.

For Respondent (s) Mr. B. Kanta Rao, Adv.
Mrs. Gunwant Dara. Adv.
Mrs. Sudha Gupta, Adv.

Mr. K. Ram Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R
.....L.....I.....J
.SP2

Three weeks' time is granted to do the needful.

.SP1
Charanjit [R.K. Kumar]
Court Master